



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 061/225/2020**

This the 21<sup>st</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Anand Mathur, Member (A)**

Aqueel Ahmad Age 50 years son of Sh. T.H Siddiqui, R/o Ircon Camp Office Complex, Krawah (Banihal) Tehsil Banihal, District Ramban, Presently posted as Dy. Chief Engineer-II/C, USBRL Project Banihal, Northern Railway, District Ramban.

.....Applicant

(Advocate: Mr. Irfaan Khan)

**Versus**

1. The U.T of J & K through its Secretary, Ministry of Railways, Raj Bhawan, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Chief Administrative Officer, USBRL Project, Northern Railway, Satyam Complex, Trikuta Nagar, Jammu.

.....Respondents

(Advocate: Mr. P.S Chandel)

**ORDER****Hon'ble Mr. Anand Mathur, Member (A):**

Learned counsel for the applicant submits that this OA has become infructuous since the grievance of the applicant has been redressed and hence, the same be dismissed. Accordingly, this OA is dismissed as having become infructuous. No costs.

**(Mr. Anand Mathur)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

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